GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

UNSTARRED QUESTION NO. 1880

ANSWERED ON 31ST JULY, 2025

STATUS OF ODOP INTEGRATION UNDER PMFME SCHEME

1880. SMT. SANGEETA KUMARI SINGH DEO:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the status of One District One Product (ODOP) integration under the PMFME Scheme in Eastern India particularly in the districts of Odisha and Jharkhand;
- (b) whether the Government has evaluated alignment between ODOP recommendations and agricultural output data and if so, the details thereof;
- (c) the manner in which micro food processing enterprises in tribal or aspirational districts are being supported to obtain export certifications and branding assistance;
- (d) the steps taken by the Government to link them with APEDA's export infrastructure and global markets;
- (e) the number of loans sanctioned under PMFME in each district of Odisha and Jharkhand till date along with the disbursal rate and district-wise utilization pattern;
- (f) whether any mid-term evaluation or inter-Ministerial consultation has been undertaken to propose a second phase of PMFME beyond Financial Year 2025-26 and if so, the details thereof; and
- (g) if not, whether a roadmap is being considered for continuation of credit-linked subsidy and ODOP convergence in underserved regions?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

- (a)& (b). Under Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme, Ministry of Food Processing Industries (MoFPI) has approved One District One Product (ODOP) for 726 districts in 35 States/ UTs across the country including Eastern States based on the recommendations of State / UT Governments and also in consultation with Ministry of Agriculture and Farmers Welfare. Out of which, ODOP has been approved for 92 districts including Bihar, Odisha and Jharkhand except West Bengal. The district wise details of ODOP for Eastern States are at Annexure-I. However, State/UT Governments may recommend change in ODOP to MoFPI with the approval of State Level Approval Committee (SLAC).
- (c) & (d). Under Branding and Marketing component of the PMFME Scheme, grants-in-aid upto 50% of the eligible project cost is provided to the groups of FPOs/SHGs/Cooperatives or an SPV of micro food processing enterprises in tribal or aspirational districts for developing a common brand with provision for quality control, standardisation, packaging and adhering to food safety parameters. In addition, Agricultural and Processed Food Products Export Development Authority (APEDA) provides

incentives to processed food exporters including micro food processors under its different schemes for Infrastructure Development, Quality, Market Development etc.

- (e). Under the PMFME Scheme, 2239 and 3771 loans have been sanctioned for credit linked subsidy in the State of Odisha and Jharkhand with disbursal rate of 81.24 % and 70.67 % respectively till 30th June 2025. The district wise details are at **Annexure II**. However, the district -wise utilization pattern is not maintained by the Ministry.
- **(f) & (g).** A third-party Mid-Term Impact Evaluation Study has been conducted to evaluate the performance of the PMFME Scheme. However, till date, no proposal has been submitted to the Government for continuation of PMFME scheme beyond Financial Year 2025-26.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1880 FOR ANSWER ON 31.07.2025 REGARDING "STATUS OF ODOP INTEGRATION UNDER PMFME SCHEME"

District-wise List of ODOP for Eastern States as on 30th June 2025

BIHAR			
Sl. No.	District	ODOP	
1	Araria	Makhana (Foxnut)	
2	Arwal	Pulse based products (Besan & Sattu)	
3	Aurangabad	Strawberry based Products	
4	Banka	Katarni Rice based Products	
5	Begusarai	Chilly based Products	
6	Bhagalpur	Jardalu Mango	
7	Bhojpur	Indian traditional Sweets and Confectionary (Khurma/ Belgrami)	
8	Buxar	Indian traditional Sweets (Batisa or Papdi)	
9	Darbhanga	Makhana (Foxnut)	
10	East Champaran	Litchi based Products	
11	Gaya	Sesame based products	
12	Gopalganj	Papaya based Products	
13	Jamui	Minor Forest Produce (Jackfruit etc.)	
14	Jehanabad	Pulse based products (Besan & Sattu)	
15	Kaimur	Rice based products (Poha, Murmura etc.)	
16	Katihar	Makhana (Foxnut)	
17	Khagaria	Banana based Products	
18	Kishanganj	Pineapple based Products	
19	Lakhisarai	Tomato based Products	
20	Madhepura	Mango based Products	
21	Madhubani	Makhana (Foxnut)	
22	Munger	Rice based products (Poha, Murmura etc.)	
23	Muzaffarpur	Litchi based Products	
24	Nalanda	Potato based Products	
25	Nawada	Betel Vine	
26	Patna	Bakery Products	
27	Purnia	Maize based products	
28	Rohtas	Rice Based Products (Poha, Murmura etc.)	
29	Saharsa	Makhana (Foxnut)	
30	Samastipur	Turmeric	
31	Saran	Tomato based Products	
32	Sheikhpura	Onion based Products	
33	Sheohar	Banana based products	
34	Sitamarhi	Litchi based Products	
35	Siwan	Mentha based Products	
36	Supaul	Makhana (Foxnut)	
37	Vaishali	Honey	
38	West Champaran	Sugarcane based Products	
TOTAL		38	

JHARKHAND			
Sl. No.	DISTRICT	ODOP	
1	Deoghar	Peda	
2	Dumka	Peda	
3	East Singhbhum	Tomato based Products	
4	Hazaribagh	Jaggery	
5	Jamtara	Chilly based Products	
6	Khunti	Minor Forest Produce (Tamarind)	
7	Koderma	Lime based Products	

8	Latehar	Minor Forest Produce (Mahua)
9	Lohardaga	Honey
10	Pakur	Mango based Products
11	Ranchi	Guava based Products
12	Sahebganj	Mango based Products
13	SaraiKela-Kharsawan	Minor Forest Produce (Chironjee)
14	West Singhbhum Bokaro	Custard Apple based Products Jackfruit based Products
15 16	Chatra	Tomato based Products
17	Dhanbad	Potato based Products
18	Garhwa	Potato based Products Potato based Products
19	Giridih	Tomato based Products Tomato based Products
20	Godda	Mango based Products
20 21	Gumla	Green Chilly
22	Palamu	Tomato based Products
23	Ramgarh	Papaya based Products
24	Simdega	Mango based Products
TOTAL	S	24
ODISHA		
Sl. No.	District	ODOP
1	Angul	Mango Based Products
2	Balasore	Fish Based Products
3	Bargarh	Oil seed Based Products (Groundnut)
4	Bhadrak	Fish based Products
5	Bolangir	Milk Based Products
6	Boudh	Dal based Products
7	Cuttack	Milk Based Products
8	Deogarh	Tamarind Based Products
9	Dhenkanal	Milk Based Products
10	Gajapati	Pineapple Based Products
11	Ganjam	Fish Based Products
12	Jagatsinghapur	Milk Based Products
13	Jajpur	Oil seed Based Products (Groundnut)
14	Jharsuguda	Spices Based Product (Chilli)
15	Kalahandi	Fish Based Product
16	Kandhamal	
		Spices Based Products (Turmeric)
17	Kendrapara	Milk Based Products
18	Keonjhar	Urad Based Products
19	Khordha	Fish Based Products
20	Koraput	Spices Based Products (Ginger)
21	Malkangiri	Millet Based Products
22	Mayurbhanj	Honey Based Products
23	Nabarangapur	Maize Based Products
24	Nayagarh	Sugarcane Based products
25	Nuapada	Millet Based Products
26	Puri	Milk Based Products
27	Rayagada	Tamarind Based Products
28	Sambalpur	Spices Based product (Chilli)
29	Subarnapur	Mango Based Products
30	Sundargarh	Mushroom based Products

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 1880 FOR ANSWER ON 31.07.2025 REGARDING "STATUS OF ODOP INTEGRATION UNDER PMFME SCHEME"

District-wise No. of Loans sanctioned and Disbursal rate for the State of Odisha till 30th June 2025

S.no.	District	No. of loans Sanctioned	Disbursal rate (%)
1	Anugul	55	70.91
2	Balangir	64	82.81
3	Baleshwar	130	67.69
4	Bargarh	91	84.62
5	Bhadrak	74	82.43
6	Boudh	9	44.44
7	Cuttack	214	78.50
8	Deogarh	9 54	66.67
9	Dhenkanal	36	81.48 77.78
11	Gajapati Ganjam	494	88.46
12	Jagatsinghapur	28	92.86
13	Jajapur	41	78.05
14	Jharsuguda	24	79.17
15	Kalahandi	26	53.85
16	Kandhamal	11	54.55
17	Kendrapara	55	74.55
18	Kendujhar	17	94.12
19	Khordha	170	85.29
20	Koraput	57	92.98
21	Malkangiri	20	50.00
22	Mayurbhanj	33	87.88
23	Nabarangpur	18	77.78
24	Nayagarh	102	83.33
25	Nuapada	9	88.89
26	Puri	261	79.31
27	Rayagada	44	81.82
28	Sambalpur	24	79.17
29	Sonepur	42	76.19
30	Sundargarh	27	81.48
	Total	2239	81.24

District-wise No. of Loans sanctioned and Disbursal rate for the State of Jharkhand till 30^{th} June 2025

S.no.	District	No. of loans Sanctioned	Disbursal rate (%)
1	Bokaro	169	68.05
2	Chatra	163	52.15
3	Deoghar	142	71.83
4	Dhanbad	248	67.74
5	Dumka	196	78.57
6	East Singhbum	273	59.71
7	Garhwa	113	78.76
8	Giridih	181	79.56
9	Godda	235	63.83

10	Gumla	165	76.36
11	Hazaribagh	240	66.25
12	Jamtara	96	69.79
13	Khunti	74	50.00
14	Koderma	75	81.33
15	Latehar	143	71.33
16	Lohardaga	118	72.88
17	Pakur	56	64.29
18	Palamu	113	84.96
19	Ramgarh	86	76.74
20	Ranchi	258	86.82
21	Sahebganj	198	64.14
22	Saraikela Kharsawan	159	68.55
23	Simdega	158	79.11
24	West Singhbhum	112	66.07
	Total	3771	70.67
